

>

Title: Publishing Report on Human Right Commission by the State Department of the Bush Administration having reference to Nandigram.

SHRI GURUDAS DASGUPTA : Sir, I am extremely sorry to take time from you to raise this matter, which in my opinion is a gross interference in the internal affairs of India by the Bush Administration. It has been flashed today on the small screen that the State Department of the Bush Administration has published a Report on Human Right Violation, and has referred to Nandigram. It has categorically said that there has been a massacre and breakdown of law and order, and that the Government had failed to restrain its cadres from carrying out carnage. I agree that there may be different perception on the question of Nandigram in the House, but it is not the issue. The issue is that anything that happens in India is a matter of concern of the Government of India; the Parliament of India; the State Government of India; and the people of India.

MR. SPEAKER: I think that all that we should do is that we should respond adequately by ignoring it, and treating it with the contempt it deserves.

...(Interruptions)

SHRI GURUDAS DASGUPTA : Sir, just one minute. My point is this. Will you and the Parliament allow the Bush Administration to issue such a Report? ...(Interruptions)

MR. SPEAKER: Mr. Dasgupta, we are not bound by it.

SHRI GURUDAS DASGUPTA : Sir, I condemn the Report with contempt, and I ask the Parliament to join me against this interference in the internal affairs of India by the Bush Administration. ...(Interruptions)

MR. SPEAKER: Now, we would take up further discussion on the Budget (General) for 2008-2009. I would now call the name of Shri Kharabela Swain.

...(Interruptions)

SHRI GURUDAS DASGUPTA : Sir, it requires the contempt of the entire House. ...(Interruptions)

MR. SPEAKER: Mr. Dasgupta, you have made your statement. No more, please.

...(Interruptions)